GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 1462 TO BE ANSWERED ON 01/08/2025

PROVISION UNDER NPFAM

1462. SHRI SAKET GOKHALE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the National Policy Framework for Agricultural Marketing (NPFAM) has any provisions for a Minimum Support Price (MSP) declaration, Government procurement, and food storage for supply to the public distribution system, if so, the details thereof; and
- (b) whether the Ministry has received any objections or concerns regarding the NPFAM from farmers' bodies and other stakeholders, if so, the details of the concerns raised and the steps taken to address them?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a) & (b): Agriculture Marketing is a State subject. Different States have established the Agriculture Produce Market Committees (APMCs) as per local needs to support farmers, including small and marginal farmers.

Every year, Government fixes Minimum Support Price (MSP) for 22 mandated agricultural crops, based on the recommendations of Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned. Government had increased MSP for all mandated Kharif, Rabi and other Commercial crops with a minimum return of 50 percent over all India weighted average cost of production from year 2018-19 onwards. During 2014-15 to 2024-25 (upto 30.06.2025) Government has procured 315.19 LMT agricultural produce (oil seeds, pulses and Copera) in respect of worth Rs.1,69,980.90 crore from farmers. Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA) is also being implemented to ensure remunerative prices for farmers, particularly for pulses, oilseeds and copra, through the scheme components of Price Support System (PSS) and Price Deficiency Payment System (PDPS).
